(M3)

## **Declaration or Assets and Liabilities**

Year. 2023

Year. 2024

Year. 2023

Year. 2024

Year.

Zeur

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	2970/-	NIL	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	53963/-		NIL	NIC	NIC
(iii)	Bonds, Debentures and shares in Companies	NIC	NIL	N1(	N21	ハエし
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1531/- QLY POSTAL SAVINGS 8631/-, POSTA R.	N12 ( D2800/-Pm	N12(	N121	NLI
(v)	Motor Vehicles (details of make, etc.)	(i) 13R-01EB-; TVSXICTUR (ii) BROLDJ-14S ACTO-800	7060 NIL	NZ(	N11	HIL
(vi)	Jewellery (give dctails of weight and value)	564101-	70gm gold 329,000/- 150gm -Silver,900	20gm - gold 940111/- 50gm Silve 14-20001-	109-m-901d 47009- 509-m-Silve	10fm 901d -1001p- 20101 - 20002 x
(vii)	Other assets, such as values of claims / interests	NIC	NIC	N11	NIL	NIC

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependent here means a person substantially dependent on the income of the employee.

## B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.	Description	Self	Spouse name (s)	Dependant-i	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	トリエし	MIL	^'I(
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	1361 Square f Plat 211 - 43 Touzini - 557 Khato 211 - 18 Thona 70 - 11	eet Manja- 2 Surviy 0 Value-	Nathupur Thoma-Phu about 30,11	lwarishorif u,000/- Lac
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	N1(	NIL	A116
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NJC	N11 L	NIC	NIZL	NIC
(v)	Other (such as interest in property)	Show i	n undivso	led on	estral P	operty

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 01/02/2023.	
(a)	(i) Loans from Banks	SBI, Palna	930000/- , 100,000	
	(ii) Loans from financial institutions	Co-operative Benking society Itd.,	Pano 150,000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIZC	N12 L	
	(b) dues to departments dealing with supply of water	N11(	NIZC	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

	(d) dues to departments dealing with telephones		NIL	NIL	
18		(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL	
		(f) Other dues, if any	1111	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		68132/- Algelgmut Year 2 Deriod _ ABJOK 2 DAN NO ABJOK6S	122-23 1121-22 SBL	
	(ii)	Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-	
	(iii)	) Sales Tax [ Only in case of proprietary business]	-	-	
	(iv)	Property Tax	_	-	

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BCA-1296
Gender	:-	M (M/F)
Date of Birth	:-	3 0 0 1 1 9 8 0 (DD/MM/YYYY)
Class/Group	:-	B(NM) (A/B/C)
Cadre	:=	ASSISSIANT CADRE, BIHAR LEGISLATIVE ASSEMIRLY
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATRIA
Y I J. J. J. J the		boyo details are true to the best of my knowledge and belief.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sunil Kumar

Name of Employee: SUNIL KUNIAR IL

DATNIA Place:

Designation: ASSISSTANT

Department: 132HAR LEGISLATIVE

ASSENBLY 15-02-2023 Date-

Please sign each page of the declaration. Asset declaration form must be A4 size Note: white paper with computer typed (single side) in prescribed format.

Bunil Kumon